



THE HIGH COURT OF KERALA

08173

Kochi : 682 031
Dated : 19.01.2018

PROCEEDINGS

High Court Establishment- Regularisation of provisional promotion in the category of Senior Grade Assistant, High Court - orders issued.

Read : High Court proceedings No. A2 – 428/2017 dated 22.08.2017

Order No. A2-428/2017(2)

As per the proceedings read above, the following persons, who had not produced the pass certificate for the obligatory departmental tests, have been provisionally promoted as Senior Grade Assistants w.e.f. the dates mentioned against their names.

- | | | |
|---------------------------------------|---|------------|
| 1. Sri. Vincent N. | } | 11.04.2017 |
| 2. Sri. Vimal Kumar S. | | |
| 3. Sri. Gangadhar Kesave Thampy R. B. | : | 09.06.2017 |
| 4. Sri. Raphy Shahul | : | 23.07.2017 |

Now, they have produced the pass certificates for departmental tests issued by the Kerala Public Service Commission and necessary entries have been made in their service books.

Accordingly, the provisional promotions granted to the above persons as per the High Court Proceedings read above is regularised with effect from the dates of their promotion.

(By Order)


G. Rathi
Assistant Registrar(HG)

P. T. O.

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The persons concerned

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Officers concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars, High Court

The Administrative Records Section, High Court

The file.